

From,

Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad.

To,

Dr. Geeta Oberoi,
Professor,
(Director Incharge),
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P.)

No. 563/JR(S)/2015

Dated: Allahabad: October 29, 2015

Subject: Nominations for Programmes scheduled to be held in the month of December, 2015 to February, 2016 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter no. NJA/Dir/Ac.Prog./2015-16/ 2361 dated 26.06.2015 on the above subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the training programme scheduled in the month of December, 2015 to February, 2016 at National Judicial Academy, Bhopal:

S.N	PRO G. NO.	PROGRAMME DATE		NAME OF THE PROGRAMME	NOMINATED OFFICERS
		FROM	TO		
1.	P- 959	03.12.2015	06.12.2015	Refresher Course to Evaluate and Review Performance of JJBs	1.Sri Farrukh Inam Siddiqui, Judicial Magistrate, Basti. 2. Sri Chinta Ram, Judicial Magistrate, Faizabad.
2.	P- 961	14.12.2015	16.12.2015	Colloquium for Legal Aid Functionaries in Judicial System	Sri Tej Pratap Tiwari, Secretary, U.P State Legal Services Authority, Lucknow.
3.	P- 963	08.01.2016	10.01.2016	Workshop for Court Administration	Sri Dileep Singh Yadav, Chairman & Member, Administrative Tribunal-III & I, Lucknow.
4.	P- 964	12.01.2016	14.01.2016	Conference on Functions of Registrar General	Sri Sheo Kumar Singh-I, Registrar General, High Court of Judicature at Allahabad.
5.	P- 966	24.01.2016	26.01.2016	Conference on Functions of Registrar (Inspection)	Sri Pawan Pratap Singh, OSD (Judicial), High Court, Allahabad.
6.	P- 968	01.02.2016	03.02.2016	Conference on Functions of Registrar (Judicial)	Km. Rekha Agnihotri, Joint Registrar (Judicial) (Listing), Allahabad High Court, Lucknow Bench, Lucknow.
7.	P- 971	11.02.2016	14.02.2016	Seminar on Application of SC/ST (POA) Act	1.Sri Pawan Kumar Chaurasia, Additional District & Sessions Judge (SC/ST Act), Shahjahanpur. 2.Sri Vishesh Sharma, Special Judge (SC/ ST, Pev. of Atroci Act), Mirzapur. 3.Sri Uma Shankar Sharma, Additional District & Sessions Judge (SC/ST), Firozabad.
8.	P- 972	19.02.2016	21.02.2016	Workshop on ICT Tools and Usage	Sri Umesh Kumar, District Judge, Kaushambi.

9.	P-973	22.02.2016	26.02.2016	Workshops on Development of Specific Modules for the SJAs	Sri Humayun Rasheed Khan, Deputy Director, JTRI, Lucknow.
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Yours faithfully,

Sd/-
Joint Registrar (Judicial) (Services)

No. 563 (i)/JR(S)/2015 dated: October 29, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Basti, Faizabad, Shahjahanpur, Mirzapur and Firozabad with the request to kindly inform the officers concerned accordingly.
3. The Director, Institute of Judicial Training & Research, U.P., Lucknow with the request to kindly inform the officer concerned accordingly.
4. Sri Sheo Kumar Singh-I, Registrar General, High Court of Judicature at Allahabad, Sri Dileep Singh Yadav, Chairman & Member, Administrative Tribunal-III & I, Lucknow, Sri Umesh Kumar, District & Sessions Judge, Kaushambi, Sri Pawan Pratap Singh, OSD (Judicial), High Court, Allahabad, Km. Rekha Agnihotri, Joint Registrar (Judicial) (Listing), Allahabad High Court, Lucknow Bench, Lucknow and Sri Tej Pratap Tiwari, Secretary, U.P State Legal Services Authority, Lucknow with the request to kindly participate in the said training programme under intimation to the Court.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (Judicial) (Services)